

NATIONAL COMPANY LAW TRIBUNAL
 DIVISION BENCH
 CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
 NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
 SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/389/IB/2018
 PETITION NUMBER : CP/552&553/IB/2018
 NAME OF THE PETITIONER(S) : FATHIMA ABDEL KHADEER
 NAME OF THE RESPONDENT(S) : PARAGON STEELS PVT LTD & 2 OTHERS
 UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

D.	MR. P.H. ARVINDH PANDJAN FOR M ROSHAN ATIQA	PETITIONER	M. Raju
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	Aashish Jain Lonia For Surana & Surana	Committee of Creditors	[Signature]
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	Reph by Se Counsel P.H. Arvind Pandjan M.S. Krishnan V. V. SIVAKUMAR In Dva Associates	Counsel for Resolution Professional	[Signature]
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(26)

MA/389/IB/2018 IN CP/552 & 553/IB/2018

ORDER

Counsel for RP present. Senior counsel for COC present. Senior counsel for Resolution Applicant present. Counsel for RP prayed for time for making submissions. At request, time is enlarged. Put up on 06.09.2018.

sd
(S VIJAYARAGHAVAN)
Member (Technical)

sd
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr